

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**IKF TECHNOLOGIES LIMITED**  
**OPERATING IN IT, ISP AND ALTERNATIVE ENERGY RESOURCE AT**  
**KOLKATA, WEST BENGAL**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

| SL. | RELEVANT PARTICULARS                                                                                                                  |                                                                                                                                                         |
|-----|---------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1   | Name of the corporate debtor along with PAN & CIN/ LLP No.                                                                            | <b>IKF Technologies Limited</b><br>PAN – AAACI8167K<br>CIN - L72200WB2000PLC111253                                                                      |
| 2   | Address of the registered office                                                                                                      | 3rd Floor, J-1/12, Block EP & GP, Sector -V, Salt Lake, Kolkata, West Bengal, India - 700091.                                                           |
| 3   | URL of website                                                                                                                        | Not Available                                                                                                                                           |
| 4   | Details of place where majority of fixed assets are located                                                                           | Plot No. F-287 at RIICO Industrial Area, Bhamashah, Kaladwas, Udaipur, Rajasthan.                                                                       |
| 5   | Installed capacity of main products/ services                                                                                         | Nil (The Company is not a Going Concern)                                                                                                                |
| 6   | Quantity and value of main products/ services sold in last financial year                                                             | Nil                                                                                                                                                     |
| 7   | Number of employees/ workmen                                                                                                          | Nil                                                                                                                                                     |
| 8   | Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: | Details can be obtained by e-mailing at <a href="mailto:cirpikf@gmail.com">cirpikf@gmail.com</a> / <a href="mailto:kanchan@kgrs.in">kanchan@kgrs.in</a> |
| 9   | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:                                         | Details can be obtained by e-mailing at <a href="mailto:cirpikf@gmail.com">cirpikf@gmail.com</a> / <a href="mailto:kanchan@kgrs.in">kanchan@kgrs.in</a> |
| 10  | Last date for receipt of expression of interest                                                                                       | 20 <sup>th</sup> November 2025                                                                                                                          |
| 11  | Date of issue of provisional list of prospective resolution applicants                                                                | 30 <sup>th</sup> November 2025                                                                                                                          |
| 12  | Last date for submission of objections to provisional list                                                                            | 05 <sup>th</sup> December 2025                                                                                                                          |
| 13  | Date of issue of final list of prospective resolution applicants                                                                      | 15 <sup>th</sup> December 2025                                                                                                                          |
| 14  | Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants      | 20 <sup>th</sup> December 2025                                                                                                                          |
| 15  | Last date for submission of resolution plans                                                                                          | 19 <sup>th</sup> January 2026                                                                                                                           |
| 16  | Process email id to submit Expression of Interest                                                                                     | <a href="mailto:cirpikf@gmail.com">cirpikf@gmail.com</a> / <a href="mailto:kanchan@kgrs.in">kanchan@kgrs.in</a>                                         |
| 17  | Details of the corporate debtor's registration status as MSME                                                                         | No information available with the RP                                                                                                                    |





**Kanchan Dutta**

Resolution Professional

IKF Technologies Limited (Under CIRP)

IP Reg. No.: IBBI/IPA-001/IP-P00202/2017-18/10391

AFA Valid till: 31.12.2025

**Registered Address:**

Chatterjee International Centre, 14th Floor; Flat No-13A,

33A, J.L. Nehru Road, Kolkata - 700071, West Bengal

Email-kanchan@kgrs.in

**Correspondence Address:**

Chatterjee International Centre, 17th Floor; Flat No-13,

33A, J.L. Nehru Road, Kolkata - 700071, West Bengal.

Email- cirpikf@gmail.com

**Place: Kolkata**

**Date: 05.11.2025**